

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD**

**Original Application No.20/799/2017**

**Date of Order: 07.06.2019**

Between:

Vijay, S/o. Thippanna,  
Aged about 28 years,  
Occ: Tech. Gr. III (S & T),  
Itikyala, SSE/S/KRNT,  
South Central Railway,  
Kurnool, AP.

... Applicant

And

1. The Union of India,  
Represented by its General Manager,  
South Central Railway,  
Rail Nilayam, III Floor,  
Secunderabad – 500 071.
2. The Divisional Railway Manager (P),  
South Central Railway,  
Hyderabad Division, I Floor,  
Hyderabad Bhavan, Secunderabad – 500 071.
3. The Senior Divisional Personnel Officer,  
South Central Railway,  
Hyderabad Division, I Floor,  
Hyderabad Bhavan, Secunderabad – 500 071.

... Respondents

Counsel for the Applicant ... Mr. K. Sudhakar Reddy

Counsel for the Respondents ... Mrs. Vijaya Sagi, SC for Rlys

***CORAM:***

***Hon'ble Mr. Justice L Narasimha Reddy, Chairman  
Hon'ble Mr. B.V. Sudhakar, Member (Admn.)***

***ORAL ORDER***  
***{As per Hon'ble Mr. Justice L Narasimha Reddy, Chairman}***

This OA is filed challenging the order dt. 15.09.2017 through which the applicant, Technician Gr. III (Signal Maintainer) was transferred from Itikyal to Wadiaram. The applicant raised several grounds. An interim order was also granted by this Tribunal.

2. Learned Standing Counsel for the respondents submits that, through an order dt. 08.11.2017, the order impugned in this OA was cancelled retaining the applicant at Itikyala.
  
3. In view of this development, nothing remains to be decided in this OA and the OA is accordingly dismissed as infructuous. There shall be no order as to costs.

**(B.V. SUDHAKAR )**  
**MEMBER (ADMN.)**

**(JUSTICE L. NARASIMHA REDDY)**  
**CHAIRMAN**

(Dictated in open court)  
Dated, the 7<sup>th</sup> day of June, 2019

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